## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

## <u>2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> DAILY CAUSE LIST DATED 05.01.2026

## COURT OF REGISTRAR

(HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7969 of 2025 in Comp. App. (AT) (Ins) No of 2025	Manas Sarkar & Anr. Vs. Anil Anchaila & Ors.	Niladree Chatterjee
2.	I.A. No. 7970 of 2025 in Comp. App. (AT) (Ins) No of 2025	NKGSB Co-Operative Bank Ltd. Vs. Ajit Kumar, RP of Omkar Specialty Chemicals Ltd. & Ors.	Kashyap Samant

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By order -sd/-

**Assistant Registrar**